

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A.228/2003
arising out of
O.A.128/1997

Date of order : 29.10.2003

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. N. Prusty, Judicial Member

B. YADAV & ANR.

VS.

UNION OF INDIA & OTHERS

For the applicants : Ms. S. Dasgupta, counsel

For the respondents : Mr. B. Mukherjee, counsel

ORDER

N. Prusty, J.M.

This M.A. has been filed by the applicants for recalling the order of dismissal dated 21.4.2003 and restoration of the O.A. It appears from the records that this M.A. has been filed within the time limit.

2. After hearing the ld. counsel for both sides and having gone through the grounds mentioned in the application, the order of dismissal dated 21.4.2003 in O.A.No.128/1997 is hereby recalled and the O.A. is restored to file. The M.A. stands disposed of.

3. Let the O.A. be listed on 31.12.2003 for hearing. It is made clear that no further adjournment shall be given on any ground. No order as to costs.


MEMBER (J)


MEMBER (A)

S.M.